NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/75/2016

NAME OF THE PETITIONER(S)

: K.P.S. Selvaraj & Another

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 4 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Archama bor Thonizando alc Lannan

Coursel for Petitiones

KARTHIK RAVINOHANI.

S. RAMIASUBRAMIANIAM

2 ASSOCIATES.

ORDER

Counsel representing both parties are present. Counsel for respondents prayed time for submitting final arguments. Time extended at request. Put up on 09.01.2017 at

10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

Coursel +03

B2-R6.